

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : --
APPLICATION NUMBER : CP/37/2018
NAME OF THE PETITIONER : Fresco Pelli Spa
NAME OF THE RESPONDENT(S) : Future Pelli India Pvt Ltd & 5 Ors
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

Ld. Counsel Ms. M. Vidya for the Petitioner. Ld. Counsel Ms. Niveditha for R4 and R5. Ld. CA Mr. Tharish is present. Ld. Counsel Mr. Kasthuri Rangan for Respondent is present.

Audit report has been filed on 26.06.2024.

List the Petition for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk